

**Annexure- A**

Compliance in Bail and Release Orders in respect of Hon'ble Supreme Court's Orders received through **FASTER** for the month of July, 2025

| Sl. No. | Supreme Court Case No. | Date of Order of Supreme Court | Date of receipt of order from FASTER Cell, Supreme Court | Trial Court's Order date (incase release is subject to the satisfaction of Trial Court) | Date of Release of inmate(s) from Jail Etc.) | No. of Inmate/ Prisoner(s) released | Remarks    |
|---------|------------------------|--------------------------------|--|---|--|-------------------------------------|------------|
|         | <b>NIL</b>             | <b>NIL</b>                     | <b>NIL</b>   | <b>NIL</b>  | <b>NIL</b>                                   | <b>NIL</b>                          | <b>NIL</b> |

**Annexure-B**

Compliance in respect of Hon'ble Supreme Court's Orders received through **FASTER** system in matters where the petitioner/accused is not confined in jail, detention, etc.,

| Sl. No. | Supreme Court Case No. | Date of Order of Supreme Court | Date of receipt of order from FASTER Cell, Supreme Court | Whether the Order of Supreme Court intimated to the concerned authorities | Date of Intimation of Order to the concerned authorities | Remarks    |
|---------|------------------------|--------------------------------|--|---|--|------------|
|         | <b>NIL</b>             | <b>NIL</b>                     | <b>NIL</b>   | <b>NIL</b>  | <b>NIL</b>   | <b>NIL</b> |



  
Joint Registrar-cum-Reader  
High Court of Sikkim  
Gangtok